

National Company Law Tribunal



Allahabad Bench

CP NO. 40/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE COMPANY: MIS TV 18 Broadcast Ltd vs Mahayong & Infrastr-
ucture & Professional Serv

SECTION OF THE COMPANIES ACT/I & B CODE: 433/434 of the Companies Act of 1956

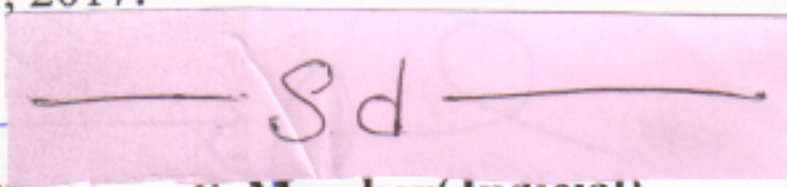
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Himanshu Rai	Advocat	Pet.	
2.	KULDEEP SINGH	STA	O.L.	

C.P No. 40/2016

Advocate, Shri Himanshu Rai for the petitioner. Shri Kuldeep Singh, proxy for OL representing the Central Govt.

The petitioner counsel seeks time to file comment on the report of ROC. Further, two weeks time is granted to file comment, if any.

The matter be listed on 7th December, 2017.


H.P. Chaturvedi, Member(Judicial)

Date: 08/11/2017

Typed by
Jyoti